

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:30.08.2013
LEGISLATION ON PARAMEDICAL SCIENCE
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present regulatory and institutional framework to maintain the quality of various courses on paramedical science, physiotherapy and occupational therapy in the country;
- (b) whether the Government proposes to put in place separate central councils for the development of standard practices and education in the paramedical, physiotherapy and occupational therapy in the country;
- (c) if so, the details thereof;
- (d) whether the Government also proposes to introduce a fresh legislation in the Parliament in this regard; and
- (e) if so, the details thereof and the time by which it is likely to be introduced?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): Presently there is not central regulatory an institutional framework to maintain the quality of various courses on paramedical science, physiotherapy and occupational therapy in the country.
- (b) &(c):No. There is not proposal to put in place separate central councils for the development of standard practices and educations in the paramedical, physiotherapy and occupational therapy.
- (d): No.
- (e): Does not arise.